

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 4
(CAA)-69(PB)/2020

IN THE MATTER OF:

Maple Garments Pvt. Ltd. and
R.S. Infra Projects Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 02.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Rajeev K Goel and Kartikeya Goel, Advs.


For the respondent

Mr. Kunal Sharma, Sr. Standing Counsel and Ms.
Zehra Khan, Jr Standing Counsel for the Income Tax
Department

ORDER

Arguments heard. Order reserved.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)